

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4067  
ANSWERED ON:03.08.2009  
EXTENSION OF STPI SCHEME  
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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has any proposal to extend the scheme namely Software Technology Park of India (STPI) till March, 2020 in the country;
- (b) if so, the details thereof;
- (c) whether these companies which are present in the STPI scheme have not been included in the Special Economic Zones (SEZs); and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

- (a) and (b): The Government has extended tax benefits under Sections 10A /10B of Income Tax Act for Software Technology Park (STP) units in the IT Sector by one year i.e. upto Financial Year 2010-11. The STP scheme is a 100% export oriented scheme, which is an ongoing scheme as per the extant Foreign Trade Policy (FTP).
- (c) and (d): As per the Software Technology Park of India (STPI), which is also handling the work relating to Information Technology specific - Special Economic Zones (IT-SEZs), some of the IT companies operating under the STP Scheme have got approval to set up their units in SEZs. However, in terms of SEZ Act, 2005 and Rules, 2006, an existing facility / company cannot be converted into SEZ.